NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.33/(MAH)/2016 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Sugra Idris Turkey & Anr.

V/s.

M/s. Landmark Heights Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Ankit Lohia Advorates Designation With Jurall

Mith Jurall

Mig. Ha

Abs. for

Adv. Vividh Tandan Adv. Jan. 6. 1/6 Cycol Amerikan Resp. No. 6. Mongoldas

Adv. MR. NIMESY BHATT

FOR RESPONDENT NOS. 182

ORDER T.C.P. No.33/397-398/NCLT/MB/MAH/2016

- 1. The Learned Representatives of both the sides are present.
- Petitioner is seeking time to file Rejoinder. Granted. To be filed on or before 25th May,2017. Copy to be served on the other side.
- Thereafter the matter is listed for hearing on 7th July,2017.

Sd/-M.K. Shrawat Member (Judicial)

Dated: 03.05.2017